

(c) While the drive against corrupt officials is a continuing exercise, the Week was primarily celebrated to create awareness about the harmful consequences of corruption in public life and elicit general support for eradication of this evil from the society.

Anti-national Activities by NGOs

1815. SHRI RAMDAS AGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the fact that anti-national activities are being undertaken with the grant received by the Non-Governmental Organisations;

(b) if so, the details in this regard during the last three years;

(c) the steps being taken by Government to check such reported undesirable activities of NGOs; and

(d) whether Government propose to enact a new legislation to regularise the use of foreign contributions by NGOs and other institutions in the country and if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) to (c) Reports about the misutilisation of foreign contribution by voluntary associations, whenever received, are enquired into and action taken against the concerned associations under the relevant provisions of the Foreign Contribution (Regulation) Act, 1976. The action includes, prohibiting the association from accepting any foreign contribution, freezing of its banks accounts and prosecution in a court of law.

(d) Government is considering certain changes in the law governing the receipt and utilisation of foreign contribution by voluntary organisations to remove shortcomings noticed in the present law.

Recommendations of Sarkaria Commission

1816. DR. ARUN KUMAR SARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the recommendations of Sarkaria Commission which have been fully implemented by Government and those which have been partly implemented, indicating the dates of implementation; and